

Annexure-8

| Name of the Corporate Debtor: Avail Holding Limited | | | Date of commencement of CIRP: 29.01.2024 | | | List of creditors as on: 07.12.2024 | | | | | | | | |
|--|--|---------------------------|--|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| List of Unsecured operational creditors (Other than Workmen and Employees and Government Dues) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt of claim | Amount claimed [Amount in Rs.] | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Durgesh Merchants Limited | 15.02.2024 | 11,428,500.00 | 11,428,500.00 | Unsecured | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | 1. Resulting Company upon merger of VA Realcon Pvt Ltd by way of approval of Resolution Plan vide order dated 30.01.2024 by NCLT. 2. Operational Creditor having aggregate dues more than 10% of the debt in terms of section 24(3)(c) of the IBC 2016. |
| 2 | National Service Depository Limited | 23.02.2024 | 156,148.00 | 156,148.00 | Unsecured | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 0.00 | 0.00 | |
| 3 | Metropolitan Stock Exchange Of India Ltd | 12.04.2024 | 3,991,940.00 | 324,500.00 | Unsecured | 0.00 | 0.00 | No | 0.00 | 0.00 | 0.00 | 3,667,440.00 | 0.00 | |
| TOTAL | | | 15,576,588.00 | 11,909,148.00 | | - | 0.00 | | - | - | - | 3,667,440.00 | - | |